

ITEM NO.40

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12663/2022

(Arising out of impugned final judgment and order dated 10-06-2022 in WA No. 3747/2022 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

MRITUNJAY SRIVASTAVA & ORS.

Petitioner(s)

VERSUS

THE STATE OF U.P & ORS.

Respondent(s)

(IA No. 103397/2022 - INTERVENTION APPLICATION)

WITH

W.P.(C) No. 580/2022 (X)

(IA No. 104666/2022 - STAY APPLICATION)

SLP(C) No. 17757/2022 (XI)

(IA No. 149956/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 149957/2022 - EXEMPTION FROM FILING O.T. AND IA No. 149955/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 13-02-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. Manoj Kr. Goel, Sr. Adv.
Mr. Ajay Kumar Singh, AOR
Mr. Divesh Kumar, Adv.
Mr. Vishal Kr. Singh, Adv.
Mr. Aman Kumar, Adv.
Mr. Ashish Singh, Adv.
Mr. Naman Kamboj, Adv.
Mr. Sachin Sharma, Adv.
Mr. Kumar Abishek, Adv.

Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.
Ms. Akanksha Rathore, Adv.

Ms. Sanchita Ain, AOR

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, AAG
Mr. Ashish Madan, Adv.
Ms. Shreya Srivastava, Adv.
Ms. Pallavi Kumari, Adv.
Ms. Ananya Shahu, Adv.
Mr. Adarsh Upadhyay, AOR

Ms. Preetika Dwivedi, AOR
Mr. Abhishek Mohanty, Adv.

Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.
Ms. Akanksha Rathore, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these matters on a non-miscellaneous
day in the week commencing from 27.03.2023.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER